

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 27

C.P. (IB) 4377/MB/2019

CORAM:

SH. K.K. VOHRA

JUSTICE P. N. DESHMUKH (Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **15.03.2022**

NAME OF THE PARTIES: - **Suresh Tarachand Gundecha**

V/s

My Own Eco Energy Pvt Ltd

Appearance (via video-conference):

For the Petitioner : None present

For the Respondent : None present

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on **10.05.2022**.

Sd/-

Sd/-

K.K. VOHRA
Member (Technical)
Vedant

JUSTICE P. N. DESHMUKH
Member (Judicial)